

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

LOK SABHA
UNSTARRED QUESTION NO. 2809
ANSWERED ON 18/03/2025

BAN ON CHINESE PRODUCTS

2809. SMT. MANJU SHARMA:

Will the Minister of COMMERCE AND INDUSTRY (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) whether the Government has taken/proposes to take any steps to ban Chinese products;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

ANSWER

वाणिज्य और उद्योग मंत्रालय में राज्य मंत्री (श्री जितिन प्रसाद)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(SHRI JITIN PRASADA)

(a) to (c) The Government of India, from time to time, takes appropriate measures to regulate import of goods including those related to national interest. India and China are both members of the WTO and any trade restriction imposed must be WTO compliant. Government has from time to time reviewed and taken WTO compliant measures (both policy and trade remedies) to address the concerns raised by various stakeholders.
